

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4861
ANSWERED ON:23.12.2014
POLLUTION BY BOKARO PLANT
Khaire Shri Chandrakant Bhaurao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the steel plants especially Bokaro Steel Plant are polluting the environment and adversely affecting the health of local people living near the said plants;
- (b) if so, the reaction of the Government thereto;
- (c) whether any survey/study has been conducted in this regard;
- (d) if so, the outcome of the survey/ study; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e) Bokaro Steel Limited was inspected under Environmental Surveillance Squad (ESS) program by the Central Pollution Control Board (CPCB) during 23-24th March 2011 and was found non-compliant to environmental norms. Directions under section 5 of Environment (Protection) Act, 1986 were issued to the industry on September 26, 2011 to take corrective actions by December 2012 and also to deposit bank guarantee of Rs. 50 Lacs. However, on completion of time period, it was noted that some actions were still pending. Hence, show cause notice for closure was issued on June 10, 2013. In response, industry has submitted a reply giving status of actions taken by it. The same was examined and modified directions under section 5 of Environment (Protection) Act, 1986 were issued on January 10, 2014 directing the industry to complete corrective action by August 2015. No assessment is available with CPCB or Ministry on the adverse impact of pollution on the health of local people living in the vicinity of the plant.